GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA STARRED QUESTION NO-440 ANSWERED ON-25.03.2021

USE OF SOLAR ENERGY

+*440. SHRI SUDARSHAN BHAGAT

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether the use of solar energy has increased in the country;

(b) if so, the details thereof, State-wise; and

(c) if not, the steps taken/being taken by the Government to promote it during the last three years and the current year?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 440 (20TH POSITION) FOR 25.03.2021 REGARDING USE OF SOLAR ENERGY

(a)&(b): Yes, Sir. The installed capacity of solar power has reached 39083.67 MW at the end of February, 2021, which is about 15 times of the capacity of 2632 MW at the end of 2013-14. The State-wise details of the grid connected solar power capacity installed in the country, as on 28.02.2021, are given at **Annexure**.

(c)The Government has undertaken several measures to promote the use of solar energy in the Country. These include:

• permitting Foreign Direct Investment (FDI) up to 100 percent,

• waiver of Inter State Transmission System (ISTS) charges and losses for interstate sale of solar and wind power for projects to be commissioned by 30th June 2023,

• declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,

• setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,

• schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,

• laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,

• notification of standards for deployment of solar photovoltaic system/devices,

• setting up of Project Development Cell for attracting and facilitating investments,

• Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.

• Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.

• priority sector lending status for loans up to a limit of Rs 30 crore.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (A) AND (B) OF LOK SABHA STARRED QUESTION NO. 440 FOR 25.03.2021

STATE-WISE DETAILS OF SOLAR POWER CAPACITY INSTALLED IN THE			
COUNTRY			

COUNTRY (as as 00.00.0001)			
Current Current		(as on 28-02-	2021)
Sr. No	State/UT	Cumulative Capacity installed (in MW)	
1	Andaman & Nicobar	29.22	
2	Andhra Pradesh	3996.50	
3	Arunachal Pradesh	5.61	
4	Assam	42.99	
5	Bihar	159.51	
6	Chandigarh	45.16	
7	Chhattisgarh	252.48	
8	Dadar &Nagar	5.46	
9	Daman & Diu	40.55	
10	Delhi	192.97	
11	Goa	7.44	
12	Gujarat	4068.30	
13	Haryana	407.83	
14	Himachal Pradesh	42.73	
15	Jammu & Kashmir	20.73	
16	Jharkhand	48.63	
17	Karnataka	7346.84	
18	Kerala	257.00	
19	Lakshadweep	0.75	
20	Madhya Pradesh	2463.21	
21	Maharashtra	2289.97	
22	Manipur	6.36	
23	Meghalaya	0.12	
24	Mizoram	1.53	
25	Nagaland	1.00	
26	Odisha	401.72	
27	Pondicherry	9.33	
28	Punjab	947.10	
29	Rajasthan	5472.58	
30	Sikkim	0.07	
31	Tamil Nadu	4403.48	
32	Telangana	3936.36	
33	Tripura	9.41	
34	Uttar Pradesh	1667.50	
35	Uttarakhand	353.41	
36	West Bengal	149.84	
	Total	39083.67	